

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : MARG LTD +3
NAME OF THE RESPONDENT(S) : KARAIKAL PORT PVT LTD + 8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M.S. KRISHNAN Senior Counsel
S. INDUMATHIRAVI
N. SHARMILA

Counsel for 8th Respondent

N. Sharmila

2. RAJENDRAN RAGHAVAN

Counsel for 1st Indian Bank

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3. N. P. Vijay Kumar
R. Pradeep
V. S. ARUL RAO

Counsel for Respondent
" "

R. Pradeep
V. S. Arul Rao

4. SHONA MALVI
A. ASIF BASHA

Counsel for R2 to R5

A. Asif Basha


5. DEVESHWAR J
For M/s. Shival Kumar &
Suresh


Counsel for Karikal port

J. D.

ORDER

Counsel for petitioner present. Counsels representing all the respondents are present. Counsel for petitioner stated that the petitioners are negotiating with the respondents for settling the issue. At request of both the sides, the matter is adjourned. Put up on 18.01.2018.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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